

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 235 of 2013**

**Dated : 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.**

**..... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Tejas Karia,  
Mr. Ramanuj Kumar,  
Mr. Sunjendu Das  
Mr. Siddharth Agrawal for R-2

**ORDER**

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **16.01.2014** along with Appeal Nos. 290, 291 & 292 of 2013.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**